

(KUMAR SELJA): (a) As reported by Kendriya Vidyalaya Sangathan, out of the 116 Kendriya Vidyalayas in Uttar Pradesh, 63 are functioning in permanent buildings. As regards the remaining 53 KVs., functioning in temporary accommodation, the position is as follows:—

- (i) Buildings for 16 KVs. are under construction.
- (ii) Buildings for 13 KVs. are under planning stage.
- (iii) For 24 KVs, the sponsoring organisations/State Government are yet to transfer the land to KVs.

(b), (c) and (d): There is no system of opening KVs. on District-wise basis. The KVs., are opened at places having a sizeable concentration of transferable Central Government employees and on requests from Public Sector Undertakings to open Kendriya Vidyalayas for their employees also, subject to availability of physical facilities.

[English]

Delinking of Production Unit

930. SHRI BASUDEB ACHARIA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government have decided to delink their production units from the Indian Railways;
- (b) whether a Committee was constituted to examine this aspect;
- (c) if so, whether the Committee has submitted its report; and
- (d) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) No, Sir.

(b) to (d): Do not arise.

Replacement of Old Wagons

931. SHRI AMAL DATTA: Will the Minister of RAILWAYS be pleased to state:

- (a) the policy of acquisition of wagons on account of additional requirement and replacement of old/condemned wagons;
- (b) whether this policy is being implemented in practice;
- (c) the criteria followed by the Government in condemning wagons;
- (d) the mechanism for examining wagons for application of this criteria for condemnation of wagons; and
- (e) the details of derailments in which condemned wagons were involved during 1993-94?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) The acquisition of wagons for incremental traffic is done on the estimated demand of traffic and the efficiency of wagon utilisation. The replacement requirement is also taken into account separately.

(b) Yes, Sir.

(c) and (d) Wagons are condemned on age cum condition basis. Wagons which are uneconomical to repair but are yet to reach their codal life during normal operation are also condemned by the competent authority after these are inspected by authorised officials and vetted by associate finance.

(e) During 1993-94, there was no derailment in which condemned wagons were involved.

Distribution of Cotton Seeds

932. SHRI GEORGE FERNANDES: Will the Minister of AGRICULTURE be pleased to state:

- (a) the total quantum of cotton seeds distributed to cotton growing farmers in Bihar during the last two years;
- (b) the details of the different varieties of cotton being grown in the State; and
- (c) the total production of cotton in the State during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) to (c): Cotton is not a major crop of Bihar and is being grown in negligible area. As such demand for certified/quality seeds of notified varieties of cotton is not there.

[Translation]

North Eastern Railway

933. SHRI SURYA NARAIN YADAV: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government have conducted any survey to revive the damaged Nirmali Saraigarh section in North Eastern Railways;
- (b) if so, the progress made in this regard and analysis made to assess the benefits of this Railway line to Nepal; and
- (c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) yes, Sir, A survey was conducted in 1977.

(b) and (c) No progress has been